

ORISSA HIGH COURT

FILING REPORT AS ON :26/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/32191/2024	SCANDI TRADING LTD. VS MV ZHE HAI 505(IMO9567477)	ANURAG PATI VS	// ()	
2	D-ARBP/32115/2024	RAJESH MOHANTY CONSTRUCTION PVT. LTD.,BHUBANESWAR VS GOVERNMENT OF INDIA	BANANWAR VS	// ()	AOD20240000579C202400002
3	D-BLAPL/22316/2024	MANOJ KUMAR DAS @ BAPI @ SANDHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JANKIA P.S. /86 /2024 ()	
4	D-BLAPL/22317/2024	RABINARAYAN SHI VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	KEONJHAR TOWN /363 /2024 ()	
5	D-BLAPL/22319/2024	MD. BISMIL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /152 /2024 ()	
6	D-BLAPL/22320/2024	KAMAL LOCHAN BASTIA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DARGHA BAZAR /152 /2024 ()	
7	D-BLAPL/22334/2024	RAJENDRA KUMAR SAHOO @ RAJU VS STATE OF ODISHA	P.MOHAPATRA VS	SALIPUR /104 /2024 ()	
8	D-BLAPL/22336/2024	MALINA DEY VS REPUBLIC OF INDIA	MANAMOHAN PATTNAYAK VS	//0 ()	
9	D-BLAPL/22337/2024	BAPINI GOUDA VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	PADMAPUR /87 /2023 ()	
10	D-BLAPL/22338/2024	BUTHI @ PARAMANANDA RABAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAGDALPUR /9 /2024 ()	
11	D-BLAPL/22348/2024	SUMESH SAHOO VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 ()	

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12	D-BLAPL/22350/2024	SUMIT SETHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 () //	
13	D-BLAPL/22351/2024	ASHOK BEHERA @ BANGARA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BAIDYANATHPUR /262 /2024 () //	
14	D-BLAPL/22353/2024	ASHRUMOCHAN ROUT @ LITUN VS STATE OF ODISHA	AVIRAM PARIDA VS	SPECIAL CRIME UNIT /5 /2023 () //	
15	D-BLAPL/22354/2024	AJAY KUMAR BANDA VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /314 /2024 () //	
16	D-BLAPL/22357/2024	MUNNA LAL VS NCB(UNION OF INDIA)	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /8 /2021 () //	
17	D-BLAPL/22359/2024	BALARAM SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
18	D-BLAPL/22360/2024	RAJU BARIHA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MUDANPUR RAMPUR /203 /2023 () //	
19	D-BLAPL/22362/2024	PAMA @ PRAMOD PALAI VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /88 /2020 () //	
20	D-BLAPL/22365/2024	BHAGABAN DEHURY VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //	
21	D-BLAPL/22368/2024	RAMESH JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 () //	
22	D-BLAPL/22372/2024	PRADEEP @ AMIT GHOSH VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /162 /2024 () //	
23	D-BLAPL/22378/2024	KRUSHNA CHANDRA MALLIK	PRABODHA CHANDRA NAYAK	TUSRA /171 /2018	AOR20220001657C202400024

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/22385/2024	SANATANA TRIPATHY	SAKTI PRASAD DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/22388/2024	SANTU @ SANTOSH BEHERA	UMESH CHANDRA BEHURA	JODA /276 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/22392/2024	SUJIT NAIK	ASIT KUMAR OTTA	BISOI /114 /2024	AOR20230000623C202400025
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/22394/2024	MRUTYUNJAYA MAHAPATRA	HRUDANANDA MOHAPATRA	CHARICHHAKA /51 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/22395/2024	HARI SHANKAR BEHERA	ASIT KUMAR OTTA	BISOI /114 /2024	AOR20230000623C202400026
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/22396/2024	SURA SINGHA BODRA @ BADRA	BASANTA KUMAR DAS	SARAT /22 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/22397/2024	SANTOSH KUMAR DAS	SURYAKANTA DWIBEDI	JALESWAR /57 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/22400/2024	PRABHAT PRADHAN	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /213 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/22401/2024	KAILAS PRADHAN	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/22402/2024	SIPAN @ SIPUN DAS	UNMESH CHANDRA JENA	BHANDARIPOKHARI /355 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/22404/2024	AARIYAN NAYAK	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /295 /2024	
		VS	VS	()	

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35	D-BLAPL/22406/2024	STATE OF ODISHA DINESH YADABASI VS	MANORANJAN PADHY VS	// BOUDH /150 /2024 ()	
36	D-BLAPL/22407/2024	STATE OF ODISHA BIJOY GOUDA VS	MANOJ PATTNAIK VS	// HINJILI /523 /2024 ()	AOR20220003096C202400009
37	D-BLAPL/22408/2024	STATE OF ODISHA GOURAHARI NAHAK @ GORAHARI NAHAK VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /416 /2024 ()	
38	D-BLAPL/22409/2024	STATE OF ODISHA RAMDILAVAR HARIJAN VS	MANORANJAN PADHY VS	// BOUDH /150 /2024 ()	
39	D-BLAPL/22410/2024	STATE OF ODISHA SK. SABAJ @ SABAJ VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /275 /2024 ()	
40	D-BLAPL/22411/2024	STATE OF ODISHA DHANANJAY KUMAR CHOUHAN VS	SUSANTA KUMAR SAHU VS	// / /0 ()	
41	D-BLAPL/22412/2024	STATE OF ODISHA SRIDHARA BARIK VS	BHABANI SANKAR DAS VS	// ANGUL TOWN /569 /2024 ()	
42	D-BLAPL/22413/2024	STATE OF ODISHA MIKU @ MRUTYUNJAYA NAYAK VS	SOMANATH SATAPATHY VS	// NAYAPALLI P.S. /258 /2020 ()	
43	D-BLAPL/22415/2024	STATE OF ODISHA CHANDAN @ UTTAM MOHAPATRA VS	JENAMANI JEEBAN JYOTI VS	// DHAULI PS /171 /2023 ()	
44	D-BLAPL/22418/2024	STATE OF ODISHA MITHUN PANIGRAHI @ PANIGRAHY VS	PULAKESH MOHANTY VS	// CHITRAKONDA /70 /2022 ()	
45	D-BLAPL/22421/2024	STATE OF ODISHA A SIRNU @ A SIRNU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// PATNA /79 /2024 () //	

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46	D-BLAPL/22423/2024	BANAMALI NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /104 /2024 () //	
47	D-BLAPL/22426/2024	SOUMYA RANJAN BARIK VS STATE OF ODISHA	SOMANATH MITRA VS	//0 () //	
48	D-BLAPL/22430/2024	SUSANTA SAHU @ SUSHANTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /537 /2024 () //	
49	D-BLAPL/22438/2024	KANHU MANDOI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	FATEGARH /114 /2023 () //	
50	D-BLAPL/22442/2024	PABITRA KUMAR KANDI VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /12 /2024 () //	
51	D-BLAPL/22446/2024	ASLAM KHAN @ ALLI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	ASTARANGA /21 /2024 () //	
52	D-BLAPL/22450/2024	PRAKASH DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CANTONMENT ROAD /31 /2024 () //	
53	D-BLAPL/22452/2024	RAJESH BARIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /415 /2024 () //	
54	D-BLAPL/22453/2024	MADHAB CHANDRA PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /93 /2024 () //	
55	D-BLAPL/22456/2024	Chinu Alias Akash Kumar Hota VS State Of Odisha	Gorekhanath Das VS	// () //	AOD20240000226C202400003
56	D-BLAPL/22457/2024	ABHISEK BAG VS STATE OF ODISHA	ANAM CHARAN PANDA VS	BELPARA /60 /2024 () //	
57	D-BLAPL/22458/2024	DASU RODDA	BHARAT BHUSAN ROUSTRAY	JHARSUGUDA /264 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/22464/2024	BHALU SAHU @ URMILA NAYAK	AKSHAYA KUMAR SAHOO	BARKOTE /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/22471/2024	JAJATI SAHU	AKSHAYA KUMAR SAHOO	BARKOTE /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/22472/2024	Shyam Tandi	MAHENDRA KUMAR PANCHABIHAR	//	AOR20220002861C202400010
		VS	VS	()	
		State Of Odisha		//	
61	D-BLAPL/22473/2024	SAMIR SAHU	AMIT KUMAR NATH	ANGUL SADAR PS /248 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/22478/2024	Gisim Gelepsi	SRIBATSA NAYAK	//	AOR20240000483C202400004
		VS	VS	()	
		State Of Odisha		//	
63	D-CMAPL/32078/2024	JAGABANDHU MAHARANA @JAGA	ARUN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CMAPL/32128/2024	M/S NEW INDIA ASSURANCE COMPANY LTD, BADA	GLADITTA	//	
		VS	VS	()	
		KHITISH CHANDRA SARANGI		//	
65	D-CMAPL/32138/2024	LAXMIDHAR SWAIN	ADV.	//	
		VS	VS	()	
		RABINDRA PARIDA		//	
66	D-CMP/32096/2024	SITA DASH	MAHESWAR MOHANTY	//	
		VS	VS	()	
		BASANTA KUMAR DASH		//	
67	D-CMP/32097/2024	T.RAMESH	ANUPAM DASH	//	
		VS	VS	()	
		GADAL SAMIAMMA		//	
68	D-CMP/32101/2024	SHREE JAGANNATH MOHAPRABHU BIJE PURI	SUNSHINE ANAND SWAIN	//	AOD20240000548C202400004
		VS	VS	()	

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69	D-CMP/32106/2024	AKHARI BHOI AKSHI DEI VS SUSHANTA KUMAR PRUSTY	MAMATA MISHRA VS	// // 0 //	
70	D-CMP/32110/2024	SASMITA GIRI VS MD.HABIBUR RAHEMAN	DEEPALI MAHAPATRA VS	// // 0 //	
71	D-CMP/32169/2024	JAHARA BEGUM VS MD.ABDUL MAMUR	RAMESH CH. BEHERA VS	// // 0 //	
72	D-CMP/32213/2024	BHASKAR SAHOO VS RENUBALA SAHOO	NIRANJAN PANDA VS	// // 0 //	
73	D-CMP/32239/2024	ISWAR SAHOO VS ESTATE OFFICER CUM PROJECT OFFICER, BALANDA	DEBADATTA MOHANTY VS	// // 0 //	
74	D-CMP/32242/2024	SANTILATA ROUT VS SURENDRA ROUT	SUKANTA KUMAR NAYAK (2) VS	// // 0 //	
75	D-CMP/32258/2024	HRUSHI CHANDRA NAIK VS MALATILATA SAHU	RABINDRA KUMAR SAHOO VS	// // 0 //	
76	D-CONTC/32065/2024	GOPAL KRUSHNA BARAL VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVELOPMENT DEPT.	ADV. VS	// // 0 //	
77	D-CONTC/32075/2024	SANTOSH KUMAR PATRA VS SANTOSH BALA, I.P.S.	DHANESWAR BEHERA VS	// // 0 //	
78	D-CONTC/32088/2024	BIDYA BEHERA VS ALOK KAR, DIRECTOR	ADV. VS	// // 0 //	
79	D-CONTC/32089/2024	RAJESH JAGAT VS ALOK KAR, DIRECTOR	ADV. VS	// // 0 //	

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80	D-CONTC/32090/2024	MADHUSMITA MEHENTAR VS ARABINDA PADHI, PRINCIPAL SECY., AGRICULTURE AND FARMER'S EMPOWERMENT DEPT.	ADV VS	// ()	AOR20220001535C202400022
81	D-CONTC/32091/2024	BOLADHAR CHHATRIA VS ALOK KAR, DIRECTOR	ADV. VS	// ()	
82	D-CONTC/32095/2024	BANCHHANIDHI MISHRA VS DEORANJAN KUMAR SINGH, PRINCIPAL SECRETARY	ADV. VS	// ()	
83	D-CONTC/32100/2024	KALPANA RANI BHANJA VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()	
84	D-CONTC/32103/2024	ASHOK KUMAR JENA VS SASWAT MISHRA, PRINCIPAL SECRETARY FINANCE DEPTT.	ADV VS	// ()	AOR20220001535C202400023
85	D-CONTC/32105/2024	NALINIKANTA BEHERA VS SUSHIL KUMAR LOHANI, PRINCIPAL SECRETARY PANCHAYAT RAJ AND DRINKING WATER DEPTT.	ADV VS	// ()	AOR20220001535C202400024
86	D-CONTC/32107/2024	PRAMILA DEI VS ARINDAM DAKUA, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	ADV VS	// ()	AOR20220001535C202400025
87	D-CONTC/32112/2024	SANTILATA PRADHAN VS DR. ASHOK KUMAR NAYAK, ASST. DIRECTOR	PABITRA KUMAR BEHERA VS	// ()	
88	D-CONTC/32135/2024	BHARAT BHUSAN PANDA VS AKSHAYA KUMAR BHOI, SUPERINTENDING ENGINEER, U.I, LEFT CANAL DIV., DHARMAGARH	SUBHAM AGRAWAL VS	// ()	AOR20220001380C202400002
89	D-CONTC/32137/2024	BHARAT BHUSAN PANDA VS AKSHAYA KUMAR BHOI, SUPERINTENDING ENGINEER, LEFT CANAL DIVISION NO II, DHARMAGARH	SUBHAM AGRAWAL VS	// ()	AOR20220001380C202400001
90	D-CONTC/32143/2024	BHARAT BHUSAN PANDA VS AKSHAYA KUMAR BHOI, SUPERINTENDING ENGINEER LEFT CANAL DIVISION NO. II, DHARMAGARH	SUBHAM AGRAWAL VS	// ()	AOR20220001380C202400003
91	D-CONTC/32144/2024	DR. DEBIDUTTA DASH	ADV.	//	

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		VS	VS	()	
		SALINI PANDIT, IAS		//	
92	D-CONTC/32164/2024	SATYABHAMA DAS	ADV.	//	
		VS	VS	()	
		DR. SANTOSH KUMAR ROUT, DEO		//	
93	D-CONTC/32174/2024	KRUSHNA CHANDRA PRADHAN	BIKRAM KESHARI MOHANTY	//	
		VS	VS	()	
		DEORANJAN KUMAR SINGH, IAS		//	
94	D-CONTC/32204/2024	KISHORE NAG	ADV.	//	
		VS	VS	()	
		PITRA TIGA, DIVISIONAL MANAGER, OFDC		//	
95	D-CONTC/32214/2024	PRASANT KUMAR MOHAPATRA	ADV.	//	
		VS	VS	()	
		SATYABRATA SAHU, IAS		//	
96	D-CONTC/32216/2024	KHAGESWAR MAHANADA	ADV.	//	
		VS	VS	()	
		DR. MANOJ KUMAR CHHABRA, IPS		//	
97	D-CRLA/22340/2024	TAPI @ TAPIRAM SUNA	SUSHANTA KUMAR JOSHI	KANTABANJI /65 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/22363/2024	BIJAY DIGAL	DIBYA JYOTI SAHOO	K.NUAGOAN /75 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLA/22381/2024	GOKUL MIRDHA@KALA	SURYA KANTA PRADHAN	JUJUMURA /188 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/22393/2024	BHUBANESWAR THELA	JYOTIRMAYA SAHOO	CHANDAHANDI /100 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/22405/2024	SUNIL KUMAR MOHANTY	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/22429/2024	RANJAN KUMAR SAHU	BIPLABA P.B. BHALI	BALLIGUDA /44 /2024	
		VS	VS	()	

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103	D-CRLA/22463/2024	STATE OF ODISHA GITANJALI @ RITANJALI BAGH @ RITA VS	SURESH KUMAR PANDA VS	// KIAKATA /68 /2023 ()	
104	D-CRLMA/22341/2024	STATE OF ODISHA ANUP NAIK VS	JNYANANANDA PANDA VS	// DHARAMGARH /47 /2023 ()	
105	D-CRLMA/22379/2024	STATE OF ODISHA BUTURU @ MADHABA SIRIKIA VS	DEEPAK KUMAR PANDA VS	// JAJPUR ROAD /308 /2023 ()	
106	D-CRLMA/22383/2024	STATE OF ODISHA AGADI PENTHEI VS	DEEPAK KUMAR PANDA VS	// JAJPUR ROAD /567 /2023 ()	
107	D-CRLMA/22448/2024	STATE OF ODISHA BISWA BHUSAN BISWAL VS	RAMANI KANTA PATTANAIAK VS	// EOW,BHUBANESWAR /21 /2019 ()	
108	D-CRLMC/22315/2024	STATE OF ORISSA (O.P.I.D) SUJIT KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// NANDIPADA /114 /2020 ()	
109	D-CRLMC/22329/2024	STATE OF ODISHA DURGA PRASAD SATAPATHY VS	SITARAM SATAPATHY VS	// BHUBANESWAR VIGILANCE /6 /2008 ()	
110	D-CRLMC/22331/2024	STATE OF ODISHA JYOTSHNA RANI JENA@SAMAL VS	GYANA RANJAN DHAL VS	// BHANDARIPOKHARI /66 /2015 ()	
111	D-CRLMC/22339/2024	STATE OF ODISHA M/S. TATA MOTORS FINANCE LTD. VS	PRAKASH KUMAR MISHRA VS	// BALASORE SADAR /101 /2023 ()	
112	D-CRLMC/22349/2024	SURESH MOHAPATRA RANJAN KUMAR MALLICK @ RANJAN KUMAR MALIK VS	IBIKRAM PRATAP DAS VS	// NARAYANPATNA /86 /2008 ()	
113	D-CRLMC/22352/2024	STATE OF ODISHA PARBATI GIRI VS	PARTH SARATHI DAS VS	// KEONJHAR TOWN /218 /2008 ()	AOD20240000362C202400007
		STATE OF ODISHA		//	

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114	D-CRLMC/22355/2024	MD SHAHID VS STATE OF ODISHA	HARIPAD MOHANTY VS	BIDANASI /68 /2015 () //	
115	D-CRLMC/22366/2024	BIDYA @ SURIA NAHAK @ SURESH NAHAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	RANPUR /190 /2012 () //	
116	D-CRLMC/22367/2024	LOKANATH SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOHANA /33 /2012 () //	
117	D-CRLMC/22369/2024	SUDHANSU @ SUDHANSHU SEKHAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RANPUR /265 /2007 () //	
118	D-CRLMC/22373/2024	BIKRAM KISHORE NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	PATKURA /115 /1999 () //	
119	D-CRLMC/22376/2024	JAGANNATH BISWAL VS GITANJALI SAHOO	SAMVIT MOHANTY VS	/ /0 () //	
120	D-CRLMC/22398/2024	D.LAXMI NARAYAN SUBUDHI@LAXMI NARAYAN SUBUDHI@LAXMI SAHOO	SUBUDHI@LAXMI SAHOO VS	LAXMI NARAYAN SUBUDHI GOPALPUR /230 /2022 () //	
121	D-CRLMC/22437/2024	BANTI DAS@BANTY DAS@SMRUTI RANJAN DAS VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	BARAMBA /148 /2018 () //	
122	D-CRLMC/22439/2024	BIPLABA JENA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	JAJPUR VIGILANCE /69 /2016 () //	
123	D-CRLMC/22461/2024	SUCHITRA SAHOO VS STATE OF ODISHA	DIBYACHARAN SWAIN VS	/ /0 () //	
124	D-CRLMC/22481/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NAYAPALLI P.S. /231 /2024 () //	
125	D-CRLMC/22483/2024	SOURAV SAHU	ALOK KUMAR MOHAPATRA	NAYAPALLI P.S. /231 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/22484/2024	K.SATYANARAYAN MURTY	PRAVASH CHANDRA JENA	LALBAG /78 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/22485/2024	MANMOHINI NATH	ALOK KUMAR MOHAPATRA	NAYAPALLI P.S. /231 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/22335/2024	RADHASHYAM DAS	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/22343/2024	NIBEDITA CHHOTARAY	SATYAJIT MUKHERJEE	BALIPATNA /263 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/22364/2024	KRUSHNA CHANDRA OJHA	ATMAJIT MANMITH DAS	MANCHESWAR P.S. /383 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/22467/2024	SMITARANI NAYAK	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/22477/2024	RELIANCE WEBSTORE LIMITED, MUMBAI	RAJJEET ROY	/ /0	
		VS	VS	()	
		COMMISSIONER OF POLICE, KHURDA		//	
133	D-CRLMP/22479/2024	BIKASH BEHERA	ALOK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLREV/22416/2024	ANITA MANJARI DASH	MANAS RANJAN SATPATHY	/ /0	
		VS	VS	()	
		SUBHRAJYOTI MISHRA		//	
135	D-CRLREV/22422/2024	KUMAR SANJIT NAYAK	SURYAKANTA DWIBEDI	BALLIGUDA /66 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLREV/22465/2024	Manasi Nayak	HAREKRUSHNA DASH	/ /	AOD2024000001C202400226
		VS	VS	()	

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137	D-CRLREV/22482/2024	State Of Odisha SUBHAM RAY VS BAIJAYANTI PALTASINGH@RAY	ANSUMAN BHUYAN VS	// /0 0 //	
138	D-CRP/32147/2024	SARBESWAR MOHAPATRA VS RAMA CHANDRA MOHAPATRA	LALATENDU RAY VS	// 0 //	
139	D-FAO/32175/2024	BASIRAN BIBI VS NILAMBAR BARAL	DARPAHARI DHAL VS	// 0 //	
140	D-FAO/32249/2024	MANAGER, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD. VS PADMABATI SAHU	ANAND MALLIK VS	// 0 //	
141	D-MACA/32074/2024	ANAND BARIK VS BISWAMMITRA MALLIK	BISHNU BRATA SINGH VS	// 0 //	
142	D-MACA/32127/2024	GENERAL MANAGER,(CLAIMS, LEGAL), CHOLOMANI VS DAIMATI@DAMAYANTI KHAMARI	GENERAL MANAGER,(CLAIMS, LEGAL), CHOLOMANI VS	// 0 //	BBSR
143	D-MACA/32130/2024	GENERAL MANAGER,(CLAIMS, LEGAL), CHOLOMANI VS KHAGESWAR DEHURY	GENERAL MANAGER,(CLAIMS, LEGAL), CHOLOMANI VS	// 0 //	BBSR
144	D-MATA/32064/2024	ANITA TARA VS PRADEEP KUMAR SAHOO	MAHES DAS VS	// 0 //	
145	D-MATA/32092/2024	SOUMYA RANJAN NAYAK@SOUMYA RANJAN NAYAK VS HIMANSINI@HEMANGASINI SAHOO	MAHESWAR MOHANTY VS	// 0 //	
146	D-MATA/32120/2024	SHAMBHAVI PANDEY VS ARUN KUMAR PANDEY	SUBHENDU KAR VS	// 0 //	
147	D-RPFAM/32208/2024	SRIMANTA HATI VS BINDHYABASINI BEHERA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400006

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148	D-RSA/32111/2024	SK.SAIYAT HOSSAIN@SK.SAYAT HOSSAIN VS SK. KAMAR HOSSAIN	TUSAR KUMAR MISHRA VS	// 0 //	
149	D-RSA/32188/2024	AJAY KUMAR SARANGI VS NRUSINGHA NATH SARANGI	AJIT KUMAR TRIPATHY VS	// 0 //	
150	D-RSA/32236/2024	KRUSHNA BAI VS BHAWANI PANDA	JITAMANYU SAHOO VS	// 0 //	
151	D-RVWPET/32217/2024	DEBI PRASAD TRIPATHY VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //	
152	D-TRP(C)/32114/2024	BHABINI PATRA@BHABANI PATRA VS DINABANDHU PATRA	TUSAR KUMAR MISHRA VS	// 0 //	
153	D-TRP(C)/32202/2024	KAMINI OJHA VS SATYABRATA SWAIN	SURYAKANTA DWIBEDI VS	// 0 //	
154	D-TRP(C)/32245/2024	BINILATA GIRI@DAS VS PARAS GIRI	DIPTENDU SUNDAR RAY VS	// 0 //	
155	D-TRPCRL/22358/2024	DEBASMITA SAHU VS UMA RANI DAS	RAMANIKANTA PATTANAIAK VS	//0 0 //	
156	D-TRPCRL/22420/2024	JUNILLITBALA SUBUDHI VS NIHAR RANJAN NAYAK	ALOK KUMAR PANDA VS	//0 0 //	
157	D-TRPCRL/22480/2024	SARMISTHA BARIK VS JANYAN RANJAN ROUSTRAY	BHAGABAT PRASAD RATH VS	//0 0 //	
158	D-WA/32058/2024	STATE OF ODISHA VS SHYAMA SUNDAR TANDI	SANGRAM JENA, A.G.A VS	// 0 //	AOD20220001895C202400567
159	D-WA/32059/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A	//	AOD20220001895C202400566

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		VS	VS	()	
160	D-WA/32060/2024	SUSHIL KUMAR PANDA STATE OF ODISHA	AMIYA KUMAR MISHRA, A.G.A.	//	AOR20220001513C202400645
		VS	VS	()	
161	D-WA/32079/2024	SUSHANTA SEKHAR MOHAPATRA STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400009
		VS	VS	()	
162	D-WA/32098/2024	NARENDRA BARIK STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400010
		VS	VS	()	
163	D-WA/32099/2024	SAROJINI DEI STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOR20220001513C202400647
		VS	VS	()	
164	D-WA/32122/2024	KAPILASH SAMANTARAY STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	AOR20220001513C202400646
		VS	VS	()	
165	D-WA/32131/2024	BHARAT KUMAR SAHOO STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	LOD20240000172C202400011
		VS	VS	()	
166	D-WA/32132/2024	SUNIL KUMAR PATTANAİK STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//	AOD20220001895C202400568
		VS	VS	()	
167	D-WA/32203/2024	DR. BISHNU CHARAN PRADHAN STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//	LOD20240000172C202400013
		VS	VS	()	
168	D-WA/32243/2024	GOPINATH JENA REGIONAL, CO-OPERATIVE MARKETING SOCIETY	SATYABRATA RATH	//	
		VS	VS	()	
169	D-WP(C)/32055/2024	CHITRASEN MAHARANA STATE OF ODISHA	ASHOK KUMAR DAS	//	
		VS	VS	()	
170	D-WP(C)/32056/2024	ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM JYOTSNAMAYEE DAS	SATYABRATA SATAPATHY	//	
		VS	VS	()	

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171	D-WP(C)/32057/2024	STATE OF ODISHA NIBEDITA PANDA VS	SATYABRATA SATAPATHY VS	// // ()	
172	D-WP(C)/32061/2024	STATE OF ODISHA PRATAP RUDRA PARIJA VS	BANSHIDHAR SATAPATHY VS	// // ()	
173	D-WP(C)/32062/2024	STATE OF ODISHA SALAUDDIN KHAN VS	PRASANTA KUMAR MISHRA VS	// // ()	
174	D-WP(C)/32063/2024	STATE OF ODISHA SIMANCHAL PANDA VS	PRASANTA KUMAR MISHRA VS	// // ()	
175	D-WP(C)/32066/2024	STATE OF ORISSA SIDHESWAR PARIDA VS	SITANSU MOHAN SINGH VS	// // ()	
176	D-WP(C)/32067/2024 WP(C)/17869/2024	STATE OF ODISHA NISAMANI MOHANTY VS INDIAN OIL CORPORATION LTD	SOUMYA RANJAN MOHANTY VS	// // ()	
177	D-WP(C)/32068/2024	DEBI PRASAD TRIPATHY VS	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202400007
178	D-WP(C)/32069/2024	STATE OF ODISHA ASHOK KUMAR NAYAK VS	SITANSU MOHAN SINGH VS	// // ()	
179	D-WP(C)/32070/2024	STATE OF ODISHA SARAT CHANDRA RAITA VS	ANIL KUMAR DAS VS	// // ()	
180	D-WP(C)/32071/2024	STATE OF ODISHA SUPERINTENDING ENGINEER, SUBARNAREKHA IRISHAKTI PRASAD PANDA VS	SHAKTI PRASAD PANDA VS	// // ()	AOD20220001895C202400565
181	D-WP(C)/32072/2024	ASST .PROVIDENT FUND COMMNR. AND AO. RO, KEONJHAR AMIYABALA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // () //	AOR20230000802C202400008

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182	D-WP(C)/32073/2024	RAM MOHANTY @RAM CHANDRA MOHANTY VS SUB- COLLECTOR BISSAMCUTTACK, RAYAGADA	BIRAJA PRASANNA DAS VS	// 0 //	
183	D-WP(C)/32076/2024	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
184	D-WP(C)/32077/2024	CHINARI BADRI NARAYAN MURTI VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //	
185	D-WP(C)/32080/2024	MAMITA PARIDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
186	D-WP(C)/32081/2024	PRASANTAMAYEE JENA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
187	D-WP(C)/32082/2024	PRABHAT KUMAR PARIDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
188	D-WP(C)/32083/2024	URBASHI SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
189	D-WP(C)/32084/2024	KASINATH MOHABHOI VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
190	D-WP(C)/32085/2024	PRABHAT KUMAR PARIDA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
191	D-WP(C)/32086/2024	SANJAY KUMAR DAS VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
192	D-WP(C)/32087/2024	NINI GAGARAI VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	// 0 //	
193	D-WP(C)/32093/2024	TRUPATIPRADA SATAPATHY	BIGHNARAJ RATH	//	

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		VS	VS	0	
		UNION OF INDIA		//	
194	D-WP(C)/32094/2024	KULARAM BARET	MAHESWAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/32102/2024	SARAT CHANDRA PANDA	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/32104/2024	ASWINI KUMAR OJHA	GYANA RANJAN SETHI	//	
		VS	VS	0	
		PRINCIPAL SECY, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR		//	
197	D-WP(C)/32108/2024	PRATAP KUMAR NAYAK	SIBANARAYAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/32109/2024	M/S SM AGENCY	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST ODISHA		//	
199	D-WP(C)/32113/2024	DAITARI MAHAPATRA	KEDAR CHANDRA SARANGI	//	
		VS	VS	0	
		STATE OF ORISSA		//	
200	D-WP(C)/32116/2024	GOURA CHANDRA MISHRA	RAMDAS ACHARY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/32117/2024	MADHUSMITA DAS	BIKASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/32118/2024	STATE BANK OF INDIA, BBSR	BIBHU PRASAD DAS	//	
		VS	VS	0	
		REGISTRAR, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
203	D-WP(C)/32119/2024	ANJAN KUMAR DEY	SUVALAXMI DEVI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/32121/2024	MANIRAM HANS	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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205	D-WP(C)/32123/2024	STATE OF ODISHA SANJU PATEL VS UTKAL GRAMEEN BANK, SAMBALPUR	MANAS RANJAN BEHERA VS	// // 0 //	AOR20220001297C202400014
206	D-WP(C)/32124/2024	KAILASH CHANDRA DHAL VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
207	D-WP(C)/32125/2024	DEEPAK KUMAR JENA VS APPELLATE AUTHORITY CUM SUPERINTENDING ENGINEER CUM DY. ELECTRICAL INSPECTOR GOVT. OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //	
208	D-WP(C)/32126/2024	BALAKRUSHNA BANCHHOR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
209	D-WP(C)/32129/2024	ALL ODISHA CONTRACTORS ASSOCIATION, KHURDA VS STATE OF ODISHA	ASHOBANTA DASH VS	// 0 //	
210	D-WP(C)/32133/2024	RENUBALA BEHERA VS THE STATE OF ORISSA	RAMAKANTA PANDA VS	// 0 //	
211	D-WP(C)/32134/2024	PRADYUMNA KUMAR BISWAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
212	D-WP(C)/32136/2024	MD. ZULFUGUAR ALLI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
213	D-WP(C)/32139/2024	ABHINABA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
214	D-WP(C)/32140/2024	SUDHANSHU SEKHAR THAKUR VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
215	D-WP(C)/32141/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	

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216	D-WP(C)/32142/2024	DAMODAR SAHU VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
217	D-WP(C)/32145/2024	M/S. P.N. SERVICES, BBSR VS M/S.AXIS BANK BANK LTD, AHMEDABAD	ALOK KUMAR DAS VS	// 0 //	
218	D-WP(C)/32146/2024	PRAKASH KUMAR MISHRA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //	
219	D-WP(C)/32148/2024	SANJUKTA BINDHANI VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
220	D-WP(C)/32149/2024	BINAPANI DAS VS INDIAN OIL CORP. LTD., MUMBAI	SOUMYA RANJAN MOHANTY VS	// 0 //	
221	D-WP(C)/32150/2024	PURNA CHANDRA MISHRA VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //	
222	D-WP(C)/32151/2024	BASANTA KUMAR MOHANTY VS INDIAN OIL CORP. LTD. MUMBAI	SOUMYA RANJAN MOHANTY VS	// 0 //	
223	D-WP(C)/32152/2024	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //	
224	D-WP(C)/32153/2024	PRASANTA KUMAR SUBUDHI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	
225	D-WP(C)/32154/2024	SANJIT KUMAR SAR VS STATE OF ODISHA	SATYA PRAKASH NATH VS	// 0 //	
226	D-WP(C)/32155/2024	SHASHIKANTA YADAV VS INDIAN OIL CORP. LTD., MUMBAI	SOUMYA RANJAN MOHANTY VS	// 0 //	
227	D-WP(C)/32156/2024	JYOTIRMAYEE PRADHAN	SUSANTA KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/32157/2024	RUDRA PRASAD GOUDA	SANJIB MOHANTY	//	
		VS	VS	()	
		COMNR CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR		//	
229	D-WP(C)/32158/2024	DUSHASAN SWAIN	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/32159/2024	TARANGA BARIK	SIBA PRASAD PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/32160/2024	ARUNA KUMAR PADHY	KAILASH CHANDRA MISHRA	//	AOR20230000698C202400004
		VS	VS	()	
		THE PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR		//	
232	D-WP(C)/32161/2024	BRAJA KISHORE NAYAK	SANJIB MOHANTY	//	
		VS	VS	()	
		GENERAL MANAGER (ADMINISTRATION)ODISHA , BBSR		//	
233	D-WP(C)/32162/2024	KUMUDINI SAMARTH	SIBA PRASAD PATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/32163/2024	KALLIPU ISWAR RAO	SANJIB MOHANTY	//	
		VS	VS	()	
		COMMR CUM SECY, REVENUE AND D.M. KHURDA		//	
235	D-WP(C)/32165/2024	ICT SCHOOL COORDINATORS ASSOCIATION, ODISHA	BHUTI BHUSAN CHOUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/32166/2024	MUKTAR AHMED RASHID	DAYANANDA MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/32167/2024	NARAYAN DASH	GYANESWAR SATPATHY	//	
		VS	VS	()	
		COLLECTOR CUM D.M. PURI		//	
238	D-WP(C)/32168/2024	BRUNDABATI PATEL	KUNAL KUMAR SWAIN	//	
		VS	VS	()	

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239	D-WP(C)/32170/2024	STATE OF ODISHA DAITARI BEHERA VS COLLECTOR, KHORDHA	PRONoy MOHANTY VS	// // 0 //	
240	D-WP(C)/32171/2024	ABANI RANJAN NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
241	D-WP(C)/32172/2024	DEBASIS PANDA VS UNION OF INDIA	SUNIL KUMAR PANDA VS	// 0 //	
242	D-WP(C)/32173/2024	GOUTAM KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
243	D-WP(C)/32176/2024	NIRANJAN NAYAK VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //	
244	D-WP(C)/32177/2024	MANOJ KUMAR MOHANTY VS STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, BBSR	ASHOK KUMAR SAHOO VS	// 0 //	
245	D-WP(C)/32178/2024	DEVADEVKA SCHOOL OF NURSING , BBSR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
246	D-WP(C)/32179/2024	SUDHAKAR SING VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
247	D-WP(C)/32180/2024	JYOTI PRAKASH MAHARANA VS STATE PROJECT DIRECTOR, ODISHA SCHOOL EDUCATION PROGRAMME AUTHORITY, BBSR	ASHOK KUMAR SAHOO VS	// 0 //	
248	D-WP(C)/32181/2024	SISHIR KUMAR KHAMARI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
249	D-WP(C)/32182/2024	PARADEEP TRUCK OWNERS ASSOCIATION , JAGAT SINGHPUR VS ADDL DIST.MAGISTRATE JAGATSINGHPUR	SINGH MOHANTY VS	// 0 //	

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250	D-WP(C)/32183/2024	HARIBALLABHA COLLEGE OF B.SC. NURSING VS STATE OF ORISSA	GYANA RANJAN SETHI VS	// 0 //	
251	D-WP(C)/32184/2024	GHASIRAM MOHAKUD VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
252	D-WP(C)/32185/2024	SURENDRANATH KANDANGKEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
253	D-WP(C)/32186/2024	SATYAJIT DUTTA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
254	D-WP(C)/32187/2024	GOVINDA CHANDRA BHOI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
255	D-WP(C)/32189/2024	BINDHANI CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202400004
256	D-WP(C)/32190/2024	UDAYANATH DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
257	D-WP(C)/32192/2024	M/S. MANGALAM FILING STATION, BARGARH VS UNION OF INDIA	DURGESH NARAYAN RATH VS	// 0 //	
258	D-WP(C)/32193/2024	GILUBAS PARIDA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
259	D-WP(C)/32194/2024	MANOJ KUMAR SAMAL VS CHIEF MANAGER STATE BANK OF INDIA	SASIM AJITAV PATTNAIK VS	// 0 //	
260	D-WP(C)/32195/2024	ALOKASHRIBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400005
261	D-WP(C)/32196/2024	AMIYA KUMAR JENA	GOUTAM KUMAR ACHARYA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/32197/2024	SRIKANTA MAHALIK	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/32198/2024	SWARNALATA PATTNAYAK	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/32199/2024	RAJYA UPAVAKTA MAHILA MAHASANGHA (RUMM)	GOBINDRAJ MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/32200/2024	GOBINDA CHANDRA SUNAMAJHI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/32201/2024	DILLIP KUMAR NAYAK		//	
		VS	VS	0	
		THE COLLECTOR AND D.M CUM C.E.O., S.D.C., MAYURBHANJ		//	
267	D-WP(C)/32205/2024	RAMANATH PRADHAN	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/32206/2024	SHAIKH KAMRUL @ SK.KAMRUL	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ORISSA		//	
269	D-WP(C)/32207/2024	PRAMOD SINGH@ PRAMOD KUMAR SINGH	ROHIT RANJAN RAY	//	
		VS	VS	0	
		R.T.O. RAYAGADA		//	
270	D-WP(C)/32209/2024	TANKADHAR MOHAPATRA	JYOTI PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/32210/2024	BIRENDRA NATH DAS	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/32211/2024	MAA TARINI COLLEGE OF NURSING, KEONJHAR	SUBHANKAR ROUT	//	
		VS	VS	0	

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273	D-WP(C)/32212/2024	STATE OF ODISHA ZANNATARA BEGUM VS AUTHORISED OFFICER , KHURDA	SUDEEP KUMAR SARANGI VS	// // 0	
274	D-WP(C)/32215/2024	MRUNALINI MALLICK VS STATE OF ODISHA RATNAKAR PARIDA	SRIKANTA KUMAR NATH VS DR. JITENDRA KUMAR LENKA	// // 0	
275	D-WP(C)/32218/2024	CHAIRMAN, ORISSA AGRO INDUSTRIES CORPORATION LTD, BBSR KEDARNTH BEHERA VS STATE OF ORISSA K.DANDAPANI PATRO	LAXMIKANTA MOHANTY VS P.ANUP DASH	// // 0	
276	D-WP(C)/32219/2024	CHIEF MANAGER , UNION OF BANK INDIA MADAL LAL AGARWAL @ CHAPPADIA VS STATE OF ODISHA SK. SALAUDDIN	SOUMYA MISHRA VS LAXMIKANTA MOHANTY	// // 0	
277	D-WP(C)/32220/2024	STATE OF ODISHA SUBRATA KUMAR SAHU VS STATE OF ODISHA MAA TARINI COLLEGE OF NURSING,	ARUN KUMAR PATRA VS SUBHANKAR ROUT	// // 0	
278	D-WP(C)/32221/2024	STATE OF ODISHA M/S. D.D. BUILDERS LIMITED, DHENKANAL VS CHIEF COMNR OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// // 0	
279	D-WP(C)/32222/2024	STATE OF ODISHA M/S. ADILAKSHMI ENGINEERING, ANGUL VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0	
280	D-WP(C)/32223/2024	STATE OF ODISHA M/S. D.D. BUILDERS LIMITED, DHENKANAL VS CHIEF COMNR OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// // 0	
281	D-WP(C)/32224/2024	STATE OF ODISHA M/S. ADILAKSHMI ENGINEERING, ANGUL VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0	
282	D-WP(C)/32225/2024	STATE OF ODISHA M/S. ADILAKSHMI ENGINEERING, ANGUL VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0	
283	D-WP(C)/32226/2024	STATE OF ODISHA M/S. ADILAKSHMI ENGINEERING, ANGUL VS THE COMMNR. GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// // 0	

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284	D-WP(C)/32227/2024	SURENDRA KUMAR DAS VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	// 0 //	
285	D-WP(C)/32228/2024	SAI SNEHA COLLEGE OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
286	D-WP(C)/32229/2024	SABITA RANA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
287	D-WP(C)/32230/2024	ADHUNIK METALIKS LTD., SUNDARGARH VS OFFICE OF THE COMNR, GST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE	SASWAT KUMAR ACHARYA VS	// 0 //	
288	D-WP(C)/32231/2024	AMARENDRA PANDA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //	
289	D-WP(C)/32232/2024	JHARANA ROUT VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
290	D-WP(C)/32233/2024	RITAYANI COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
291	D-WP(C)/32234/2024	MINATI SAMAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //	
292	D-WP(C)/32235/2024	ROZI PARIDA VS DIVISIONAL MANAGER, LIC INDIA, BBSR	MERU SAGAR SAMANTRAY VS	// 0 //	
293	D-WP(C)/32237/2024	M/S. UBV INFRASTRUCTURES LIMITED, RAIPUR VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
294	D-WP(C)/32238/2024	SUNITA NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
295	D-WP(C)/32240/2024	JATESWAR DEV HIGHER SECONDARY SCHOOL OF VS SUDHANU SENIOR COLLEGE, PURI	BIPLABA P.B. BAHALI VS	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/32241/2024	NASIMA KHATOON	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/32244/2024	KSHAN PRABHA SAHOO	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/32246/2024	BIDUSHI MADHUSMITA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/32247/2024	SOCIETY FOR ENVIRONMENT PROMOTION AND HUMAN RESOURCE DEVELOPMENT (SEPHRD), BHADRAK	SOURAB KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/32248/2024	YOSOBANTA MALLIK	CHANDRAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/32250/2024	LALIT MOHAN SWAIN	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/32251/2024	RAGHUNATH SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/32252/2024	AJIT KUMAR PRADHAN	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		MANAGEMENT NALCO LTD., BBSR		//	
304	D-WP(C)/32253/2024	SUSAMA SINGH	SUKANTA KUMAR DALAI	//	AOD20240000306C202400007
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/32254/2024	MANJULATA MOHAPATRA	PRAMOD KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/32255/2024	DHARMENDRA KUMAR SWAIN	PRASANNA KUMAR DASH	//	
		VS	VS	0	

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307	D-WP(C)/32256/2024	PRADIPTA KUMAR ROUT MADHUSMITA MISHRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // ()	
308	D-WP(C)/32257/2024	SWAGATIKA DAS PATTANAIAK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// // ()	
309	D-ABLAPL/22318/2024	SUSANTA KUMAR BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /201 /2024 ()	
310	D-ABLAPL/22321/2024	SATYANARAYAN BARAL @ SATIA BARAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // NIRAKARPUR /181 /2024 ()	
311	D-ABLAPL/22322/2024	LAXMIDHARA OJHA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	ATHGARH /85 /2024 ()	
312	D-ABLAPL/22323/2024	PURNA CHANDRA CHOTTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // / /0 ()	
313	D-ABLAPL/22324/2024	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // NIRAKARPUR /185 /2024 ()	
314	D-ABLAPL/22325/2024	PRANABANDHU BINDHANI VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /380 /2024 ()	
315	D-ABLAPL/22326/2024	KESHAB @ KISHORE CHANDRA KHILLAR VS STATE OF ODISHA	ARIJEET MISHRA VS	// // JAJPUR ROAD /449 /2024 ()	
316	D-ABLAPL/22327/2024	T.AMAN VS STATE OF ODISHA	ARIJEET MISHRA VS	// // JEYPORE TOWN /188 /2024 ()	
317	D-ABLAPL/22328/2024	DEBARATA MOHANTY VS STATE OF ODISHA	ARIJEET MISHRA VS	// // KOREI /269 /2024 ()	

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318	D-ABLAPL/22330/2024	GYANA RANJAN BEHERA @ GYANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	Maitri Vihar PS /184 /2024 () //	
319	D-ABLAPL/22332/2024	PRATIK YADAV @ BADA BABU VS STATE OF ODISHA	ARIJEET MISHRA VS	JHARSUGUDA /227 /2024 () //	
320	D-ABLAPL/22333/2024	BIKASH KUMAR RAY VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSAN VS	CHOUDWAR /329 /2024 () //	
321	D-ABLAPL/22342/2024	KRUSHNA CHANDRA BISOI VS STATE OF ODISHA	RANJIT MOHANTY VS	BUGUDA /457 /2023 () //	
322	D-ABLAPL/22344/2024	SURAT RANJAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	/ /0 () //	
323	D-ABLAPL/22345/2024	SAMARJEET DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	/ /0 () //	
324	D-ABLAPL/22346/2024	NANDITA DAS VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	/ /0 () //	
325	D-ABLAPL/22347/2024	UDDHABA MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /162 /2024 () //	
326	D-ABLAPL/22356/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /161 /2024 () //	
327	D-ABLAPL/22361/2024	WACHU KADRAKA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 () //	
328	D-ABLAPL/22370/2024	BIMAL PATTNAIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	MADHUPATNA /220 /2024 () //	
329	D-ABLAPL/22371/2024	NABIN KUMAR SINGA	BISWORANJAN SWAIN	BANDOMUNDA /122 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/22374/2024	GEETANJLI @ GEETA JENA	SAROJ KUMAR DASH	JANKIA P.S. /254 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/22375/2024	SK. SAIPHUL@SAIFUL	ARUN KUMAR BEHERA	KAMARDA /68 /2024	AOR20220003422C202400037
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/22377/2024	BHASKAR JENA	SAROJ KUMAR DASH	JANKIA P.S. /224 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/22380/2024	PRASANNA KHATUA	SIDHARTHA MISHRA	DAITARI /78 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/22382/2024	RAMAKRUSHNA SENAPATI	SAROJ KUMAR DASH	PURIGHAT /33 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/22384/2024	ISWAR SAHOO	GOURI KUMAR RATH	AIR FIELD P.S. /214 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/22386/2024	PACHU@SK WAHID	GURUPRASAD BEHERA	SAHADEV KHUNTA /184 /2024	AOR20220000925C202400042
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/22387/2024	RAJA BINDHANI	SIDHARTHA MISHRA	DAITARI /79 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/22389/2024	BISWAJIT SAHA	ASHOK JENA	LAXMISAGAR P.S. /268 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/22390/2024	AJAY NAYAK	SUSANTA KUMAR BARAL	BIDANASI /122 /2024	AOR20220001297C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/22391/2024	BISWAJIT SAHA	ASHOK JENA	LAXMISAGAR P.S. /269 /2024	
		VS	VS	()	

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341	D-ABLAPL/22399/2024	STATE OF ODISHA DILIP AMRUTLAL GUDAKHA VS UNION OF INDIA	ANURAG PATI VS	// //0 ()	
342	D-ABLAPL/22403/2024	BIKASH THAPA VS STATA OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /446 /2023 ()	AOD20240000391C202400022
343	D-ABLAPL/22414/2024	JHILI DALABEHERA, VS STATE OF ODISHA	TRINATH NAYAK VS	NAYAGARH /145 /2024 ()	AOR20220003843C202400007
344	D-ABLAPL/22417/2024	HRUDANANDA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PAIKMAL /158 /2024 ()	
345	D-ABLAPL/22419/2024	RUSHIMANI SAGDIA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	AMPANI /53 /2024 ()	
346	D-ABLAPL/22424/2024	BIKASH THAPA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /394 /2024 ()	AOD20240000391C202400024
347	D-ABLAPL/22425/2024	NARESH NAIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	PAIKMAL /172 /2024 ()	
348	D-ABLAPL/22427/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// ()	AOD20240000391C202400027
349	D-ABLAPL/22428/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// ()	AOD20240000391C202400026
350	D-ABLAPL/22431/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// ()	AOD20240000391C202400025
351	D-ABLAPL/22432/2024	BABULU MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	RAMPUR (SONEPUR) /135 /2024 ()	

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352	D-ABLAPL/22433/2024	NIRANJAN KHATUA VS STATE OF ODISHA	PREETAM MISHRA VS	BAUNISUNI /97 /2024 () //	
353	D-ABLAPL/22434/2024	SANJIB SUNA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	RAGHUNATHPALI /384 /2023 () //	
354	D-ABLAPL/22435/2024	Babu Bhai Alias Pravat Kumar Barik VS State Of Odisha	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400039
355	D-ABLAPL/22436/2024	SRIKANTA SAHOO VS STATE OF ODISHA	KUMAR PRAJWAL VS	//0 () //	
356	D-ABLAPL/22440/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400028
357	D-ABLAPL/22441/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400029
358	D-ABLAPL/22443/2024	AMAN BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /443 /2024 () //	
359	D-ABLAPL/22444/2024	LIZA @ SUCHISMITA ROUT VS STATE OF ODISHA	SANJIT KUMAR DASH VS	JENAPUR /219 /2024 () //	
360	D-ABLAPL/22445/2024	Sumit Alias Sumit Pattnayak VS State Of Odisha	ARUN KUMAR BEHERA VS	// () //	AOR20220003422C202400040
361	D-ABLAPL/22447/2024	Bikash Thapa VS State Of Odisha	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202400030
362	D-ABLAPL/22449/2024	UPIN @ UPENDRA NAG VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BARGARH /545 /2023 () //	
363	D-ABLAPL/22451/2024	Bikash Thapa	PRASANTA KUMAR ROUSTRAY	//	AOD20240000391C202400031

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		VS	VS	()	
		State Of Odisha		//	
364	D-ABLAPL/22454/2024	ISMAIL ANSARI	JNYANANANDA PANDA	KESINGA /186 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/22455/2024	Litu Bhai Alias Kasta Alias Suvakanta Kasta	ARUN KUMAR BEHERA	//	AOR20220003422C202400041
		VS	VS	()	
		State Of Odisha		//	
366	D-ABLAPL/22459/2024	Dipu Alias Diptimay Mohapatra	ARUN KUMAR BEHERA	//	AOR20220003422C202400042
		VS	VS	()	
		State Of Odisha		//	
367	D-ABLAPL/22460/2024	JHULANI DAS	DEBADATTA MOHANTY	BADAMBADI /44 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/22462/2024	Bikash Thapa	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202400033
		VS	VS	()	
		State Of Odisha		//	
369	D-ABLAPL/22466/2024	Bikash Thapa	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202400034
		VS	VS	()	
		State Of Odisha		//	
370	D-ABLAPL/22468/2024	Prasanta Kumar Bhanja Alias Gunabhai Garaje Mandir	ARUN KUMAR BEHERA	//	AOR20220003422C202400038
		VS	VS	()	
		State Of Odisha		//	
371	D-ABLAPL/22469/2024	GYANA RANJAN NAYAK	SATYASHREE MOHANTY	MANCHESWAR P.S. /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/22470/2024	Bikash Thapa	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202400032
		VS	VS	()	
		State Of Odisha		//	
373	D-ABLAPL/22474/2024	Santosh Kuamr Biswal	HAREKRUSHNA DASH	//	AOD20240000001C202400225
		VS	VS	()	
		State Of Odisha		//	
374	D-ABLAPL/22475/2024	MANAS KUMAR DAS @ MANAS DAS @ KANHU CHARAN DAS	ARUN KUMAR BEHERA	BALASORE SADAR /287 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :26/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/22476/2024	STATE OF ODISHA SOUBHAGYA KHATEI VS STATE OF ODISHA	RESHMA BEHERA VS	// AIR FIELD P.S. /198 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :26/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/32191/2024 ADMLS/ /	SCANDI TRADING LTD. MP	ANURAG PATI	10/2024
2	D-ARBA/17409/2024 ARBA/5/2024	M/S ESSEL MINING AND INDUSTRIES LTD. MP	PKILAKRIBINDO ACHARYA	19/2024
3	D-CRLMA/19408/2024 CRLMA/122/2024	BIBIKANTA SAHU @ BIBEKANTA SAHU MP		42/2024
4	D-CRP/31/2022 CRP/31/2022	HEMABATI PATEL MP	AMIT PRASAD BOSE	48/2024
5	D-CRP/31/2022 CRP/31/2022	HEMABATI PATEL MP	AMIT PRASAD BOSE	49/2024
6	D-CRP/31/2022 CRP/31/2022	HEMABATI PATEL MP	AMIT PRASAD BOSE	50/2024
7	D-TRPCRL/22420/2024 TRPCRL/ /	JUNILLITBALA SUBUDHI MP	ALOK KUMAR PANDA	57/2024
8	D-WPC(OAC)/3195/2017 WPC(OAC)/3195/2017	UGRASEN BEHERA MP		62/2024
9	D-JCRLA/13/2021 JCRLA/13/2021	RAJESH LAKRA MP	MR. AUROVINDA MOHANTY, (M/S. SATYAJIT MUKHARJEE, A.MOHA	120/2024
10	D-JCRLA/18103/2024 JCRLA/101/2024	SANU JANI MP	ADV	121/2024
11	D-JCRLA/18103/2024 JCRLA/101/2024	SANU JANI MP	ADV	122/2024
12	D-TRP(C)/16568/2024 TRP(C)/106/2024	SABITRI BESHRA MP		204/2024
13	D-TRP(C)/32114/2024 TRP(C)/ /	BHABINI PATRA@BHABANI PATRA MP	TUSAR KUMAR MISHRA	205/2024
14	D-TRP(C)/267/2019 TRP(C)/267/2019	DR. NIRANJAN PARIDA MP	DIPTIRANJAN MOHAPATRA	206/2024
15	D-TRP(C)/32202/2024 TRP(C)/ /	KAMINI OJHA MP	SURYAKANTA DWIBEDI	207/2024
16	D-TRP(C)/32245/2024 TRP(C)/ /	BINILATA GIRI@DAS MP	DIPTENDU SUNDAR RAY	208/2024
17	D-RVWPET/12604/2024 RVWPET/62/2024	BBSR. MUNICIPAL CORPORATION MP	NIRANJAN PANDA (1)	248/2024
18	D-RVWPET/32217/2024 RVWPET/ /	DEBI PRASAD TRIPATHY MP	PIYUSH PANDA	249/2024
19	D-LAA/44/2004 LAA/44/2004	JEMADEI SAHU MP	M/S.BRAJA M.PATNAIK	265/2024
20	D-LAA/44/2004 LAA/44/2004	JEMADEI SAHU MP	M/S.BRAJA M.PATNAIK	266/2024
21	D-CMAPL/32078/2024 CMAPL/ /	JAGABANDHU MAHARANA @JAGA MP	ARUN KUMAR NAYAK	301/2024
22	D-CMAPL/201/2016 CMAPL/201/2016	MD.WASIULLAH MP	SHAIK ABDUL NAYEEM	302/2024
23	D-CMAPL/32128/2024 CMAPL/ /	M/S NEW INDIA ASSURANCE COMPANY LTD. MP	LGIP, BADA BADI	303/2024
24	D-CMAPL/32138/2024 CMAPL/ /	LAXMIDHAR SWAIN MP	ADV.	304/2024
25	D-RPFAM/32208/2024 RPFAM/ /	SRIMANTA HATI MP	SUKANTA KUMAR DALAI	329/2024
26	D-RPFAM/32208/2024	SRIMANTA HATI	SUKANTA KUMAR DALAI	

27	RPFAM/ / D-RPFAM/392/2023 RPFAM/392/2023	MP LAKSHMIKANTA DASH MP	MANORANJAN MISHRA	330/2024 331/2024
28	D-CONTC/32174/2024 CONTC/ /	MP KRUSHNA CHANDRA PRADHAN MP	BIKRAM KESHARI MOHANTY	382/2024
29	D-CONTC/12323/2024 CONTC/2240/2024	MP MOTILAL BAGARTY MP		383/2024
30	D-FAO/31303/2024 FAO/ /	MP MANAGER CUM OFFICER IN CHARGE, NARASANTASKURUMREMOCHAITD., CUTTACK MP		608/2024
31	D-FAO/25848/2024 FAO/272/2024	MP DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE CO.LTD. MP		609/2024
32	D-FAO/13803/2024 FAO/158/2024	MP MANAGER LEGAL (T.P. HUV), M/S. NEW INDIA ASSURANCE CO. LTD. MP		610/2024
33	D-FAO/32175/2024 FAO/ /	MP BASIRAN BIBI MP	DARPAHARI DHAL	611/2024
34	D-FAO/314/2019 FAO/314/2019	MP PARAMANANDA SAMANTARAY MP	SANGRAM JENA	612/2024
35	D-FAO/805/2019 FAO/805/2019	MP UNION OF INDIA MP	SURYA NARAYAN DAS, MR. DILIP KU. SAHU(CGC)	613/2024
36	D-FAO/32249/2024 FAO/ /	MP MANAGER, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD. MP		614/2024
37	D-CRLREV/21188/2024 CRLREV/ /	MP BIDYABHUSAN SENAPATI MP	ABHAS MOHANTY	624/2024
38	D-CRLREV/21197/2024 CRLREV/ /	MP PRAVATI SWAIN MP	SAMARENDRA BAHADUR	625/2024
39	D-CRLREV/21207/2024 CRLREV/ /	MP RAJU@ RAJA @ NIHAR RANJAN PANIGRAHI MP	BIKRAM CHANDRA GHADEI	626/2024
40	D-CRLREV/21207/2024 CRLREV/ /	MP RAJU@ RAJA @ NIHAR RANJAN PANIGRAHI MP	BIKRAM CHANDRA GHADEI	627/2024
41	D-SA/131/1995 SA/131/1995	MP SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	651/2024
42	D-SA/131/1995 SA/131/1995	MP SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	652/2024
43	D-SA/131/1995 SA/131/1995	MP SRIMATI SARASWATI SAHU AND OTHERS MP	M/S.Y.S.N.MARTY, P.MISHRA, M/S.BHASKAR CH. PANDA,S.MISHRA,J	653/2024
44	D-SA/134/1995 SA/134/1995	MP SARASWATI MP	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	654/2024
45	D-SA/134/1995 SA/134/1995	MP SARASWATI MP	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	655/2024
46	D-SA/134/1995 SA/134/1995	MP SARASWATI MP	M/S.Y.S.N.MURTY, M/S.BHASKAR C.PANDA,S.MISHRA,J.N.PANDA,L.I	656/2024
47	D-SA/145/1992 SA/145/1992	MP SARAT MP	MR BHAWANI SHANKAR PANIGRAHI M/S.B.D.MISHRA	657/2024
48	D-SA/145/1992 SA/145/1992	MP SARAT MP	MR BHAWANI SHANKAR PANIGRAHI M/S.B.D.MISHRA	658/2024
49	D-SA/145/1992 SA/145/1992	MP SARAT MP	MR BHAWANI SHANKAR PANIGRAHI M/S.B.D.MISHRA	659/2024
50	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY, DWARIKA PRASAD MOHANTY	660/2024
51	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY	661/2024
52	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY	662/2024
53	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY	663/2024
54	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY	664/2024
55	D-SA/77/1994 SA/77/1994	MP ANANTA MP	M/S.B.H.MOHANTY	665/2024
56	D-SA/360/2000 SA/360/2000	MP JEMA DEI MP		666/2024
57	D-SA/360/2000 SA/360/2000	MP JEMA DEI MP		667/2024

58	D-SA/360/2000 SA/360/2000	JEMA DEI MP		668/2024
59	D-SA/360/2000 SA/360/2000	JEMA DEI MP		669/2024
60	D-CMP/32096/2024 CMP/ /	SITA DASH MP	MAHESWAR MOHANTY	852/2024
61	D-RSA/32111/2024 RSA/ /	SK.SAIYAT HOSSAIN@SK.SAYAT HOSSAIN MP	NUSAR KUMAR MISHRA	853/2024
62	D-CMP/32097/2024 CMP/ /	T.RAMESH MP	ANUPAM DASH	853/2024
63	D-RSA/32111/2024 RSA/ /	SK.SAIYAT HOSSAIN@SK.SAYAT HOSSAIN MP	NUSAR KUMAR MISHRA	854/2024
64	D-CMP/32106/2024 CMP/ /	AKSHI DEI MP	MAMATA MISHRA	854/2024
65	D-CMP/32101/2024 CMP/ /	SHREE JAGANNATH MOHAPRABHU BIJE MP	SUNSHINE ANAND SWAIN	855/2024
66	D-CMP/32110/2024 CMP/ /	SASMITA GIRI MP	DEEPALI MAHAPATRA	856/2024
67	D-CMP/24694/2024 CMP/653/2024	KORIKANA DASU MP		857/2024
68	D-CMP/26130/2024 CMP/733/2024	SULTANA PARWIN MP	PRATIK DASH	858/2024
69	D-CMP/32213/2024 CMP/ /	BHASKAR SAHOO MP	NIRANJAN PANDA	859/2024
70	D-CMP/30669/2024 CMP/ /	ABHIJIT MISHRA MP	BIBHU PRASAD MOHANTY	860/2024
71	D-CMP/32258/2024 CMP/ /	HRUSHI CHANDRA NAIK MP	RABINDRA KUMAR SAHOO	861/2024
72	D-BLAPL/20280/2024 BLAPL/7011/2024	NRUSINGHA CHARAN NAYAK MP		921/2024
73	D-BLAPL/14684/2023 BLAPL/14684/2023	NILAMBAR SUNA MP	BRAJA KISHOR PANDA	922/2024
74	D-BLAPL/18382/2024 BLAPL/6321/2024	PAPU DAS@RAJA MP	DEBA KUMAR RATH	923/2024
75	D-BLAPL/16782/2024 BLAPL/5742/2024	RAHUL KHOSLA MP	JAJATI KESHARI KHUNTIA	924/2024
76	D-BLAPL/8487/2024 BLAPL/2774/2024	SK. IMTIYAZ @ KUNA MP	DEVASHIS PANDA	925/2024
77	D-BLAPL/18226/2024 BLAPL/6741/2024	NARAYAN JENA MP		926/2024
78	D-BLAPL/16847/2024 BLAPL/5707/2024	SK. SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	927/2024
79	D-BLAPL/16844/2024 BLAPL/5746/2024	SK.SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	928/2024
80	D-BLAPL/16842/2024 BLAPL/5788/2024	SK. SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	929/2024
81	D-BLAPL/16846/2024 BLAPL/5802/2024	SK. SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	930/2024
82	D-BLAPL/17202/2024 BLAPL/5957/2024	SK.SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	931/2024
83	D-BLAPL/17204/2024 BLAPL/5958/2024	SK. SAHIRUDDIN MP	PUSPAMITRA MOHAPATRA	932/2024
84	D-BLAPL/10279/2024 BLAPL/3867/2024	ABHISEKH MOHANTY MP		933/2024
85	D-BLAPL/19682/2024 BLAPL/6785/2024	BHAGIRATHI PARIDA MP		934/2024
86	D-ABLAPL/10976/2024 ABLAPL/3955/2024	SOMANATH PARIDA MP	BIBEKANANDA MAHAPATRA	1411/2024
87	D-ABLAPL/6728/2024 ABLAPL/2513/2024	S.NITA PATRO MP		1412/2024
88	D-ABLAPL/6733/2024 ABLAPL/2597/2024	BINAYAK CHANDRA PATNAIK MP		1413/2024
89	D-ABLAPL/6725/2024	BIRAJA PRASAD PATRA		

	ABLAPL/2726/2024	MP		1414/2024
90	D-ABLAPL/18925/2024	G. GAREYA @ G. GUREYA		
	ABLAPL/6717/2024	MP		1415/2024
91	D-ABLAPL/2272/2021	PAPUNI @ PAPU KUMAR BEHERA @ SAROJ		
	ABLAPL/2272/2021	MP		1416/2024
92	D-ABLAPL/17749/2024	SHAIKH MUKTAHAR		
	ABLAPL/6216/2024	MP		1417/2024
93	D-ABLAPL/11763/2024	TUKUNA BHOI		
	ABLAPL/4105/2024	MP		1418/2024
94	D-ABLAPL/6824/2018	SUSANTA KUMAR RATH	BHAWANI SANKAR PANIGRAHI	
	ABLAPL/6824/2018	MP		1419/2024
95	D-ABLAPL/19113/2024	BIJAY SIAL @ BIJAY KUMAR SIAL		
	ABLAPL/6818/2024	MP		1420/2024
96	D-ABLAPL/10648/2020	SUCHITRA PARIDA @ BAPI	BIJAY KUMAR BEHERA	
	ABLAPL/10648/2020	MP		1421/2024
97	D-ABLAPL/19105/2024	CHITTARANJAN SAHOO @ TUTU		
	ABLAPL/6781/2024	MP		1422/2024
98	D-ABLAPL/4480/2019	DAMAYANTI RAULA	SIDDHARTH GOUTAM DAS	
	ABLAPL/4480/2019	MP		1423/2024
99	D-ABLAPL/19782/2024	NIRANJAN PATTAYAT		
	ABLAPL/7108/2024	MP		1424/2024
100	D-ABLAPL/19783/2024	NIRANJAN PATTAYAT		
	ABLAPL/7110/2024	MP		1425/2024
101	D-ABLAPL/11413/2024	RAJ KUMAR SINGH		
	ABLAPL/4134/2024	MP		1426/2024
102	D-MACA/32074/2024	ANAND BARIK	BISHNU BRATA SINGH	
	MACA/ /	MP		1678/2024
103	D-MACA/32127/2024	GENERAL MANAGER,(CLAIMS, LEGAL),	SONAMPHOLAM MS GENERAL INSURANCE COMPANY LTD., BBSR	
	MACA/ /	MP		1679/2024
104	D-MACA/32130/2024	GENERAL MANAGER,(CLAIMS, LEGAL),	SONAMPHOLAM MS GENERAL INSURANCE COMPANY LTD., BBSR	
	MACA/ /	MP		1680/2024
105	D-MACA/857/2017	BRANCH MANAGER,BAJAJ ALLIANZ G.I.C.O.P.D	DAM ALI KHAN	
	MACA/857/2017	MP		1681/2024
106	D-MACA/28296/2024	SUDARSAN SWAIN	DEBASISH PATNAIK	
	MACA/ /	MP		1682/2024
107	D-MACA/27788/2024	BASANTI KANR	DEBASISH PATNAIK	
	MACA/ /	MP		1683/2024
108	D-MACA/28299/2024	KANTALA LOHI DAS	DEBASISH PATNAIK	
	MACA/ /	MP		1684/2024
109	D-MACA/28296/2024	SUDARSAN SWAIN	DEBASISH PATNAIK	
	MACA/ /	MP		1685/2024
110	D-MACA/28299/2024	KANTALA LOHI DAS	DEBASISH PATNAIK	
	MACA/ /	MP		1686/2024
111	D-CRLA/228/2015	SADHU CHARAN BANDIA		
	CRLA/228/2015	MP		1842/2024
112	D-CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI	PARTHA SARATHI DAS	
	CRLA/1309/2023	MP		1843/2024
113	D-CRLA/22340/2024	TAPI @ TAPIRAM SUNA	SUSHANTA KUMAR JOSHI	
	CRLA/ /	MP		1844/2024
114	D-CRLA/22340/2024	TAPI @ TAPIRAM SUNA	SUSHANTA KUMAR JOSHI	
	CRLA/ /	MP		1845/2024
115	D-CRLA/22363/2024	BIJAY DIGAL	DIBYA JYOTI SAHOO	
	CRLA/ /	MP		1846/2024
116	D-CRLA/22363/2024	BIJAY DIGAL	DIBYA JYOTI SAHOO	
	CRLA/ /	MP		1847/2024
117	D-CRLA/22363/2024	BIJAY DIGAL	DIBYA JYOTI SAHOO	
	CRLA/ /	MP		1848/2024
118	D-CRLA/22381/2024	GOKUL MIRDHA@KALA	SURYA KANTA PRADHAN	
	CRLA/ /	MP		1849/2024
119	D-CRLA/22381/2024	GOKUL MIRDHA@KALA	SURYA KANTA PRADHAN	
	CRLA/ /	MP		1850/2024
120	D-CRLA/22405/2024	SUNIL KUMAR MOHANTY	MOHENDRA KUMAR MOHAPATRO	
	CRLA/ /	MP		1851/2024

121	D-CRLA/21428/2024 CRLA/717/2024	SANA@SOVAKAR MOHANTA MP	NILA MADHAB PRAHARAJ	1852/2024
122	D-CRLA/21241/2024 CRLA/ /	SUHEL @ SUHAIL KHAN MP	BHARAT BHUSAN ROUSTRAY	1853/2024
123	D-CRLA/488/2018 CRLA/488/2018	CHANDRA MOHAN@MOHAN SINGH MP	DEBASISH ROUSTRAY	1854/2024
124	D-CRLA/21464/2024 CRLA/ /	BHARAT MALLICK MP	SUBHAM SHARMA	1855/2024
125	D-CRLA/21457/2024 CRLA/ /	NAKULA KANHAR MP	SUBHAM SHARMA	1856/2024
126	D-CRLA/17795/2024 CRLA/ /	SARAT MUNDA @ PHAKUNU MP	DUSMANTA KUMAR JENA	1857/2024
127	D-CRLA/17795/2024 CRLA/ /	SARAT MUNDA @ PHAKUNU MP	DUSMANTA KUMAR JENA	1858/2024
128	D-CRLMC/22315/2024 CRLMC/ /	SUJIT KUMAR MOHANTY MP	BANSHIDHAR SATAPATHY	1964/2024
129	D-CRLMC/8659/2024 CRLMC/1121/2024	GEETARANI DEI MP	LALITENDU BHUYAN	1965/2024
130	D-CRLMC/22339/2024 CRLMC/ /	M/S. TATA MOTORS FINANCE LTD. MP	PRAKASH KUMAR MISHRA	1966/2024
131	D-CRLMC/22352/2024 CRLMC/ /	PARBATI GIRI MP	PARTH SARATHI DAS	1967/2024
132	D-CRLMC/22376/2024 CRLMC/ /	JAGANNATH BISWAL MP	SAMVIT MOHANTY	1968/2024
133	D-CRLMC/22439/2024 CRLMC/ /	BIPLABA JENA MP	MANOJ KUMAR MOHANTY	1969/2024
134	D-CRLMC/22481/2024 CRLMC/ /	PRASANTA KUMAR SAHU MP	ALOK KUMAR MOHAPATRA	1970/2024
135	D-CRLMC/22483/2024 CRLMC/ /	SOURAV SAHU MP	ALOK KUMAR MOHAPATRA	1971/2024
136	D-CRLMC/22484/2024 CRLMC/ /	K.SATYANARAYAN MURTY MP	PRAVASH CHANDRA JENA	1972/2024
137	D-CRLMC/22485/2024 CRLMC/ /	MANMOHINI NATH MP	ALOK KUMAR MOHAPATRA	1973/2024
138	D-WA/32053/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	5650/2024
139	D-WA/32053/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND, A.G.A.	5651/2024
140	D-WA/32054/2024 WA/ /	STATE OF ODISHA. MP	SACHIDANANDA NAYAK, A.S.C.	5652/2024
141	D-WA/32054/2024 WA/ /	STATE OF ODISHA. MP	SACHIDANANDA NAYAK, A.S.C.	5653/2024
142	D-WA/32054/2024 WA/ /	STATE OF ODISHA. MP	SACHIDANANDA NAYAK, A.S.C.	5654/2024
143	D-WA/32060/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5655/2024
144	D-WA/32060/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5656/2024
145	D-WA/32060/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA, A.G.A.	5657/2024
146	D-WA/32058/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5658/2024
147	D-WA/32058/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5659/2024
148	D-WA/32058/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5660/2024
149	D-WA/32079/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5661/2024
150	D-WA/32079/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5662/2024
151	D-WA/32079/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA, A.G.A.	5663/2024
152	D-WA/32059/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	

	WA/ /	MP		5664/2024
153	D-WA/32059/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5665/2024
154	D-WA/32059/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5666/2024
155	D-WA/1531/2023	SUSANTA KUMAR ROUT	ALOK KUMAR PANDA	
	WA/1531/2023	MP		5667/2024
156	D-WA/32098/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5668/2024
157	D-WA/32098/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5669/2024
158	D-WA/32098/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5670/2024
159	D-WA/32099/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5671/2024
160	D-WA/32099/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5672/2024
161	D-WA/32099/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5673/2024
162	D-WA/32122/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5674/2024
163	D-WA/32122/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5675/2024
164	D-WA/32122/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5676/2024
165	D-WA/32131/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5677/2024
166	D-WA/32131/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5678/2024
167	D-WA/32131/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5679/2024
168	D-WA/32132/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		5680/2024
169	D-WA/32132/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		5681/2024
170	D-WA/32132/2024	STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	
	WA/ /	MP		5682/2024
171	D-WA/18189/2024	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SOURAJIT NANDAN DAS	
	WA/847/2024	MP		5683/2024
172	D-WA/32203/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5684/2024
173	D-WA/32203/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5685/2024
174	D-WA/32203/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5686/2024
175	D-WA/32243/2024	REGIONAL, CO-OPERATIVE MARKETING SOCIETY	SACHIN K NATH	
	WA/ /	MP		5687/2024
176	D-WP(C)/29222/2011	KAILASH CH.SAHOO	M/S.SIBANARAYAN BISWAL	
	WP(C)/29222/2011	MP		9690/2024
177	D-WP(C)/32063/2024	SIMANCHAL PANDA	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		9691/2024
178	D-WP(C)/26379/2024	AMAR MAJHI	AMBUJA BANDHU PARIDA	
	WP(C)/ /	MP		9692/2024
179	D-WP(C)/10350/2015	M/S.MOHINI RICE MILL		
	WP(C)/10350/2015	MP		9693/2024
180	D-WP(C)/30427/2024	ABAKASHA NAYAK		
	WP(C)/17267/2024	MP		9694/2024
181	D-WP(C)/32067/2024	NISAMANI MOHANTY	SOUMYA RANJAN MOHANTY	
	WP(C)/17869/2024	MP		9695/2024
182	D-WP(C)/32073/2024	RAM MOHANTY @RAM CHANDRA MOHANTY	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9696/2024
183	D-WP(C)/10120/2021	SASHMITA KHAMARI	S.P.NATH	
	WP(C)/10120/2021	MP		9697/2024

184	D-WP(C)/16005/2024 WP(C)/9103/2024	RAMAKANTA ROUT MP	SAMIR KUMAR MISHRA(S.ADV)	9698/2024
185	D-WP(C)/32068/2024 WP(C)/ /	DEBI PRASAD TRIPATHY MP	GOURI MOHAN RATH	9699/2024
186	D-WP(C)/937/2024 WP(C)/406/2024	BIJAY KUMAR SANDHA MP	PAMI RATH(S.ADV)	9700/2024
187	D-WP(C)/937/2024 WP(C)/406/2024	BIJAY KUMAR SANDHA MP	RAJIB RATH	9701/2024
188	D-WP(C)/1322/2024 WP(C)/512/2024	GANESWAR SAHOO MP	PAMI RATH(S.ADV)	9702/2024
189	D-WP(C)/1322/2024 WP(C)/512/2024	GANESWAR SAHOO MP	BUDHADEV ROUSTRAY	9703/2024
190	D-WP(C)/1325/2024 WP(C)/520/2024	SURENDRA NATH GOUDO MP	PAMI RATH(S.ADV)	9704/2024
191	D-WP(C)/1325/2024 WP(C)/520/2024	SURENDRA NATH GOUDO MP	SUBHADUTTA ROUSTRAY	9705/2024
192	D-WP(C)/3139/2024 WP(C)/1378/2024	ANIL KUMAR PRADHAN MP	PAMI RATH(S.ADV)	9706/2024
193	D-WP(C)/3139/2024 WP(C)/1378/2024	ANIL KUMAR PRADHAN MP	PRADEEP KUMAR MOHAPATRA	9707/2024
194	D-WP(C)/3065/2024 WP(C)/1552/2024	PRADEEP KUMAR LENKA MP	PAMI RATH(S.ADV)	9708/2024
195	D-WP(C)/3065/2024 WP(C)/1552/2024	PRADEEP KUMAR LENKA MP	RAJIB RATH	9709/2024
196	D-WP(C)/2366/2024 WP(C)/1946/2024	BIKASH KUMAR BARAL MP	PAMI RATH(S.ADV)	9710/2024
197	D-WP(C)/2366/2024 WP(C)/1946/2024	BIKASH KUMAR BARAL MP	NIHAL RATH	9711/2024
198	D-WP(C)/15369/2024 WP(C)/9208/2024	UMA CHARAN SAHU MP	PAMI RATH(S.ADV)	9712/2024
199	D-WP(C)/15369/2024 WP(C)/9208/2024	UMA CHARAN SAHU MP	RAJIB RATH	9713/2024
200	D-WP(C)/32071/2024 WP(C)/ /	SUPERINTENDING ENGINEER, SUBARNARAYAN TRIPATHI MP	SEKHAR TRIPATHI BIBHU PRASAD DAS	9714/2024
201	D-WP(C)/31125/2024 WP(C)/17761/2024	SAGARIKA MAHARANA MP	KABIRAJ PRADHAN	9715/2024
202	D-WP(C)/32072/2024 WP(C)/ /	AMIYABALA MISHRA MP	SRINIVAS MOHANTY	9716/2024
203	D-WP(C)/16873/2016 WP(C)/16873/2016	BIBHUTI BHUSAN MISRA MP	M/S.TANMAY MISHRA	9717/2024
204	D-WP(C)/32086/2024 WP(C)/ /	SANJAY KUMAR DAS MP	SANGRAM KUMAR SINGH	9718/2024
205	D-WP(C)/19863/2022 WP(C)/19863/2022	BHAGYALAXMI MALLICK MP	DURGA PRASAD JENA	9719/2024
206	D-WP(C)/22907/2024 WP(C)/13381/2024	MANOJ KUMAR MAHARANA MP	MR.A.K.NANDA, AGA	9720/2024
207	D-WP(C)/8977/2024 WP(C)/4505/2024	BRAJA KISHORE SWAIN MP	GYANENDRA KUMAR TRIPATHY	9721/2024
208	D-WP(C)/32108/2024 WP(C)/ /	PRATAP KUMAR NAYAK MP	SIBANARAYAN BISWAL	9722/2024
209	D-WP(C)/32109/2024 WP(C)/ /	M/S SM AGENCY MP	KOUSIK ANANDA GURU	9723/2024
210	D-WP(C)/39868/2023 WP(C)/39868/2023	GKF NURSING INSTITUTE, KHURDA MP		9724/2024
211	D-WP(C)/32113/2024 WP(C)/ /	DAITARI MAHAPATRA MP	KEDAR CHANDRA SARANGI	9725/2024
212	D-WP(C)/31112/2024 WP(C)/ /	BIRAJ KUMAR NAYAK MP	NIHAL RATH	9726/2024
213	D-WP(C)/32116/2024 WP(C)/ /	GOURA CHANDRA MISHRA MP	RAMDAS ACHARY	9727/2024
214	D-WP(C)/32118/2024 WP(C)/ /	STATE BANK OF INDIA, BBSR MP	BIBHU PRASAD DAS	9728/2024
215	D-WP(C)/17431/2023	SRI RAMA CHARITA MANASA MANDALI, BBSR	RAMDAS ACHARY	

	WP(C)/17431/2023	MP		9729/2024
216	D-WP(C)/32123/2024 WP(C)/ /	SANJU PATEL MP	SUSANTA KUMAR BARAL	9730/2024
217	D-WP(C)/32125/2024 WP(C)/ /	DEEPAK KUMAR JENA MP	RASHMI KANTA ACHARYA	9731/2024
218	D-WP(C)/32129/2024 WP(C)/ /	ALL ODISHA CONTRACTORS ASSOCIATION, MP	NIROD KANTA DASH	9732/2024
219	D-WP(C)/32133/2024 WP(C)/ /	RENUBALA BEHERA MP	RAMAKANTA PANDA	9733/2024
220	D-WP(C)/34195/2023 WP(C)/34195/2023	DHADESWAR SAHOO MP	DEEPANKAR VARADWAJ	9734/2024
221	D-WP(C)/34195/2023 WP(C)/34195/2023	DHADESWAR SAHOO MP	DEEPANKAR VARADWAJ	9735/2024
222	D-WP(C)/32134/2024 WP(C)/ /	PRADYUMNA KUMAR BISWAL MP	NIRANJAN SINGH (1)	9736/2024
223	D-WP(C)/32140/2024 WP(C)/ /	SUDHANSHU SEKHAR THAKUR MP	ABINASH ROURAY	9737/2024
224	D-WP(C)/6499/2024 WP(C)/3390/2024	NILACHAL SARASWATA SANGHA, PURI MP	NIROD KUMAR SAHU	9738/2024
225	D-WP(C)/14502/2013 WP(C)/14502/2013	NANDA KISHHORE BHAGA MP		9739/2024
226	D-WP(C)/14500/2013 WP(C)/14500/2013	NANDAKISHORE YADAV MP		9740/2024
227	D-WP(C)/32149/2024 WP(C)/ /	BINAPANI DAS MP	SOUMYA RANJAN MOHANTY	9741/2024
228	D-WP(C)/193/2023 WP(C)/193/2023	M/S SWAYAM PRAKASH FILLING STATION, MP	SUBHANKAR KUMAR DALAI	9742/2024
229	D-WP(C)/32151/2024 WP(C)/ /	BASANTA KUMAR MOHANTY MP	SOUMYA RANJAN MOHANTY	9743/2024
230	D-WP(C)/32153/2024 WP(C)/ /	PRASANTA KUMAR SUBUDHI MP	KISHORE KUMAR MISHRA	9744/2024
231	D-WP(C)/29232/2024 WP(C)/16726/2024	UDHABA BEHERA MP	PRASANNA KUMAR SAHOO	9745/2024
232	D-WP(C)/32155/2024 WP(C)/ /	SHASHIKANTA YADAV MP	SOUMYA RANJAN MOHANTY	9746/2024
233	D-WP(C)/17127/2024 WP(C)/10050/2024	SUBAS CHANDRA TRIPATHY MP	DEEPAK KUMAR PANDA	9747/2024
234	D-WP(C)/32156/2024 WP(C)/ /	JYOTIRMAYEE PRADHAN MP	SUSANTA KUMAR MISHRA	9748/2024
235	D-WP(C)/32158/2024 WP(C)/ /	DUSHASAN SWAIN MP	KISHORE CHANDRA RAJGURU MOHAPATRA	9749/2024
236	D-WP(C)/4760/2018 WP(C)/4760/2018	LAXMIDHAR DASH MP	M/S.SUSANTA KUMAR BARAL	9750/2024
237	D-WP(C)/32166/2024 WP(C)/ /	MUKTAR AHMED RASHID MP	DAYANANDA MOHAPATRA	9751/2024
238	D-WP(C)/7362/2022 WP(C)/7362/2022	BINOD KUMAR PATRA MP	KALI PRASANNA MISHRA	9752/2024
239	D-WP(C)/2092/2003 WP(C)/2092/2003	SOMANATH MISHRA MP		9753/2024
240	D-WP(C)/32171/2024 WP(C)/ /	ABANI RANJAN NAYAK MP	KUNAL KUMAR SWAIN	9754/2024
241	D-WP(C)/32172/2024 WP(C)/ /	DEBASIS PANDA MP	SUNIL KUMAR PANDA	9755/2024
242	D-WP(C)/9098/2016 WP(C)/9098/2016	ABHISEK DAS MP	M/S.ALOK KUMAR MOHAPATRA	9756/2024
243	D-WP(C)/17530/2024 WP(C)/10607/2024	NIRAKAR BEHERA MP	RANJAN KUMAR NAYAK	9757/2024
244	D-WP(C)/15309/2021 WP(C)/15309/2021	SANJAY KUMAR SINGH MP	CHITTARANJAN PATTNAIK M/S.SAMEER KU. DAS N.JENA	9758/2024
245	D-WP(C)/17323/2021 WP(C)/17323/2021	PRASANA NAG MP	TAPAN KUMAR BISWAL M/S.SAMEER KU. DAS N.JENA	9759/2024
246	D-WP(C)/15305/2021 WP(C)/15305/2021	SANAT KUMAR SENANAYAK MP	DEBENDRA DHAR M/S. SAMEER KU DAS N.JENA	9760/2024

247	D-WP(C)/32182/2024 WP(C)/ /	PARADEEP TRUCK OWNERS ASSOCIATION, MP	SUNIL KUMAR SINGH MP	9761/2024
248	D-WP(C)/38966/2023 WP(C)/38966/2023	BABULI NAYAK MP		9762/2024
249	D-WP(C)/29658/2024 WP(C)/16878/2024	RAJESH KUMAR DAS MP	SOUBHAGYA SUNDAR DAS MP	9763/2024
250	D-WP(C)/32186/2024 WP(C)/ /	SATYAJIT DUTTA MP	BHABANI SANKAR TRIPATHY (1) MP	9764/2024
251	D-WP(C)/32187/2024 WP(C)/ /	GOVINDA CHANDRA BHOI MP	BHABANI SANKAR TRIPATHY (1) MP	9765/2024
252	D-WP(C)/32192/2024 WP(C)/ /	M/S. MANGALAM FILING STATION, BARGAR MP	ABHIRAM NARAYAN RATH MP	9766/2024
253	D-WP(C)/32194/2024 WP(C)/ /	MANOJ KUMAR SAMAL MP	SASIM AJITAV PATTNAIK MP	9767/2024
254	D-WP(C)/30047/2024 WP(C)/17068/2024	ARUN KUMAR SINGH MP	MANAS RANJAN DHAL MP	9768/2024
255	D-WP(C)/32196/2024 WP(C)/ /	AMIYA KUMAR JENA MP	GOUTAM KUMAR ACHARYA MP	9769/2024
256	D-WP(C)/32193/2024 WP(C)/ /	GILUBAS PARIDA MP	SAIBRATA RATH MP	9770/2024
257	D-WP(C)/32198/2024 WP(C)/ /	SWARNALATA PATTNAYAK MP	SAIBRATA RATH MP	9771/2024
258	D-WP(C)/32206/2024 WP(C)/ /	SHAIKH KAMRUL @ SK.KAMRUL MP	SUBAS CHANDRA DAS MP	9772/2024
259	D-WP(C)/32195/2024 WP(C)/ /	ALOKASHRIBAD PANDA MP	SUKANTA KUMAR DALAI MP	9773/2024
260	D-WP(C)/32209/2024 WP(C)/ /	TANKADHAR MOHAPATRA MP	JYOTI PATNAIK MP	9774/2024
261	D-WP(C)/32215/2024 WP(C)/ /	MRUNALINI MALLICK MP	SRIKANTA KUMAR NATH MP	9776/2024
262	D-WP(C)/32221/2024 WP(C)/ /	MADAL LAL AGARWAL @ CHAPPADIA MP	SOUMYA MISHRA MP	9777/2024
263	D-WP(C)/32223/2024 WP(C)/ /	SUBRATA KUMAR SAHU MP	ARUN KUMAR PATRA MP	9778/2024
264	D-WP(C)/32225/2024 WP(C)/ /	M/S. D.D. BUILDERS LIMITED, DHENKANAL MP	ANIL KUMAR DASH MP	9779/2024
265	D-WP(C)/32226/2024 WP(C)/ /	M/S. ADILAKSHMI ENGINEERING, ANGUL MP	ANIL KUMAR DASH MP	9780/2024
266	D-WP(C)/32228/2024 WP(C)/ /	SAI SNEHA COLLEGE OF NURSING, JAGATPUR MP	ANUSUPAMA DAS MP	9781/2024
267	D-WP(C)/32229/2024 WP(C)/ /	SABITA RANA MP	BIPLABA P.B. BAHALI MP	9782/2024
268	D-WP(C)/32230/2024 WP(C)/ /	ADHUNIK METALIKS LTD., SUNDARGARH MP	ANUSUPAMA DAS MP	9783/2024
269	D-WP(C)/32232/2024 WP(C)/ /	JHARANA ROUT MP	BIPLABA P.B. BAHALI MP	9784/2024
270	D-WP(C)/32233/2024 WP(C)/ /	RITAYANI COLLEGE OF NURSING, MAYURBHANJ MP	ANUSUPAMA DAS MP	9785/2024
271	D-WP(C)/32234/2024 WP(C)/ /	MINATI SAMAL MP	BIPLABA P.B. BAHALI MP	9786/2024
272	D-WP(C)/12613/2022 WP(C)/12613/2022	DIBAKAR BISWAL MP	SAMIR KUMAR MISHRA MP	9787/2024
273	D-WP(C)/32241/2024 WP(C)/ /	NASIMA KHATOON MP	CHANDRAKANTA NAYAK MP	9788/2024
274	D-WP(C)/32240/2024 WP(C)/ /	JATESWAR DEV HIGHER SECONDARY SCHOOL, MP	CHANDRAKANTA NAYAK MP	9789/2024
275	D-WP(C)/7132/2024 WP(C)/5121/2024	MANOJ KUMAR NAIK MP	RAMAKANTA SARANGI MP	9790/2024
276	D-WP(C)/32247/2024 WP(C)/ /	SOCIETY FOR ENVIRONMENT PROMOTION, MP	RAMAKANTA SARANGI MP	9791/2024
277	D-WP(C)/9732/2024 WP(C)/15920/2024	ARUN KUMAR BARIK MP	RAMAKANTA SARANGI MP	9792/2024
278	D-WP(C)/9285/2024	TUSAR RANJAN BAIDYA	RAMAKANTA SARANGI	

279	WP(C)/15916/2024 D-WP(C)/32251/2024 WP(C)/ /	MP RAGHUNATH SAHU MP	AKSHAYA KUMAR SAHOO	9793/2024
280	D-WP(C)/9281/2024 WP(C)/15941/2024	BIBHUTI BHUSAN ACHARYA MP	RAMAKANTA SARANGI	9794/2024
281	D-WP(C)/7141/2024 WP(C)/5135/2024	SIDDHARTHA SHANKAR MISHRA MP	RAMAKANTA SARANGI	9795/2024
282	D-WP(C)/7146/2024 WP(C)/5147/2024	DEEPAK KUMAR GANTAYAT MP	RAMAKANTA SARANGI	9796/2024
283	D-WP(C)/32253/2024 WP(C)/ /	SUSAMA SINGH MP	SUKANTA KUMAR DALAI	9797/2024 9798/2024